

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -773
ANSWERED ON - 26/07/2023

EXTENSION TO JUSTICE ROHINI COMMISSION

773 DR. ANBUMANI RAMADOSS

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Union Government will release any interim report of Justice Rohini Commission appointed to recommend for sub-categorisation of OBCs;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government will assure that the recent 14th extension given to Justice Rohini Commission, till July 31, 2023 is final to submit its report; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) & (b) Justice Rohini Commission has not submitted any interim report to the Government.
- (c) & (d) Extension of term has been given to the Commission by the Government from time to time after consideration of all aspects.
